

Central Administrative Tribunal Principal Bench, New Delhi

O.A.No.322/2013

Wednesday, this the 6th day of February 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

1. Shri Nanak Chand Barewa,
S/o- Ram Sahaya,
Working as Beldar in Udhyan Khand,
Dwarka Sector-5, Central Nursery,
R/o C-194, J.J. Colony, Sector-7,
Dwarka, New Delhi-110045
Aged about 49 years.
2. Sh. Vakil Ahmed,
S/o- Mohd. Liyaqut, WD-8,
Dwarka, Sector-5, R/o-A-20,
Gali No.1, Mahavir Enclave, ND,
Aged about 44 years.
3. Sh. Brahma Nand Reddy,
S/o- Shri Shis Ram, WD-2, Janak Puri,
R/o- WZ 17/'19, Budela Gaon,
Vikas Puri, N.D.-110059
Aged about 52 years.
4. Bhim Paswan,
S/o Guguni Paswan,
Working as Beldar I Director (LM),
R/o- M-300, Mangolpur,
Delhi-83, Aged about 58 years
5. Mehry,
S/o- Mawan,
Working as Beldar in /WD-9/DDA,
Mangol Puri, New Delhi-110045
R/o- Village-Pockaw Pur, Sector-23,
Dwarka, New Delhi-110045,
Aged about 49 years.
6. Sh. Dhrampal,
S/o- Ram Pat,
Working as Beldar in/WD-II/B2B,
Janakpuri, New Delhi,
R/o-J-403, Prem Nagar, Nangli Karari,
New Delhi,
Aged about 57 years.

7. Sh. Raginder Singh,
 S/o- Attar Singh,
 Working as Beldar in Director (L.M.),
 Rohini, New Delhi
 R/o- Village-Katlu Pur, Sonipat (H.R.),
 Aged about 59 years
8. Sh. K.R. Muyam,
 S/o- Kanda Swami,
 Working as Beldar in Director (LM),
 Rohini, New Delhi,
 R/o A-325, J.J. Colony Wazir Pur,
 New Delhi-
 Aged about 60 years.
9. Sh. Bhola Ram,
 S/o-Bharat Singh,
 Working as Beldar in Director (L.M),
 Rohini New Delhi,
 R/o- Village –Devri, Sonipat (H.R.),
 Aged about 59 years.
10. Sh. Govind,
 S/o- Jay Karan,
 Working as Beldar in Director (L.M),
 Rohini, New Delhi,
 R/o- S-445, Mangol Puri,
 New Delhi-110083,
 Aged about 58 years.
11. Sh. Omprakash,
 S/o- Balbir Singh,
 Working as Beldar in DDA, Hort.,
 Dwarka Sector-5,
 R/o- Village –Phasour Disst. Jhajjar (H.R.),
 Aged about 49 years.
12. Piar Chand,
 S/o- Sh.Kalu Ram,
 Hort, Central Nursery, Sect-5, Dwarka,
 New Delhi-75
 Aged about 49 years.
13. Sada Shiv,
 S/o Suraj Lal,
 SWD-7, Sect-5, DDA, Dwarka,
 New Delhi-75.
14. Jai Pal Singh,
 S/o- Sh. Shiv Lal,
 Rohini Zone,
 Delhi.

15. Madan Lal,
 S/o- Teja Ram,
 WD-II, AE-IV, DDA,
 B-2, DDA Office,
 Janakpuri,
 New Delhi-110058.

16. Pram Narayan,
 S/o Shri Shyam Lal,
 LM, West Zone, Subhash Nagar,
 Delhi.

17. Ram Kir Pal,
 S/o Salik Ram,
 SWD-II, B2B, Janak Puri,
 New Delhi-58.

18. Suresh Kumar,
 S/o- Sh. Hari Singh,
 WD-II, B2B, Janakpuri,
 New Delhi-110058.

19. Ram Chander,
 S/o- Sh. Bhagwan Das,
 WD-II B2B, Janakpuri,
 New Delhi-110058.

19. Ram Chander, Beldar,
 WD-II, DDA, B-2, Janak Puri,
 New Delhi-110058.

20. Balre Ram,
 S/o-Abhay Ram,
 WD-II, B2B, Janakpuri,
 New Delhi-110058.

..Applicants

(*Nemo*)

Versus

Delhi Development Authority,
 Through the Vice Chairman,
 Vikas Sadan,
 INA,
 New Delhi

...Respondent

(Mr. Manish Garg, Advocate)

O R D E R (ORAL)**Justice L. Narasimha Reddy:**

Learned counsel for respondents submits that the subject matter of this O.A. is the same as the one in O.A. No.3590/2012 (**Daya Ram & others v. Delhi Development Authority**). Through an order dated 04.02.2019, this Tribunal dismissed the said O.A. Following the same, this O.A. is also dismissed.

There shall be no order as to costs.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

February 6, 2019
/sunil/